

ITEM NO.9

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1353-1354/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SUNDER ETC.

Respondent(s)

[ONLY IA NO. 67752/2026 IN CRL. APPEAL NO. 1351-52/2021 IS LISTED
 UNDER THIS ITEM]

WITH

Crl.A. No. 1351-1352/2021 (II)

IA No. 67752/2026 - EARLY HEARING APPLICATION

Date : 10-04-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) Ms. Rajdip Behura, Sr. Adv.
 Dr. Vijendra Singh, AOR
 Mr. Harsh Pratap Shahi, Adv.
 Mr. Kumar Abhinandan, Adv.

Mr. Varun Singh, Adv.
 Ms. Alankriti Dwivedi, Adv.
 Ms. Somesa Gupta, Adv.
 Ms. Nishtha Kumar, AOR
 Mr. Shrom Sethi, Adv.
 Ms. Pallavi Mohan, Adv.

For Respondent(s) Ms. Rajdipa Behura, Sr. Adv.
 Dr. Vijendra Singh, AOR
 Mr. Harsh Pratap Shahi, Adv.
 Mr. Kumar Abhinandan, Adv.

Mr. Nagendra Kasana, AOR

Mr. S.R. Singh, Sr. Adv.
 Mr. Sushant Kumar Yadav, Adv.
 Mr. Mangal Prasad, Adv.
 Mr. Prateek Yadav, Adv.
 Mr. Prithvi Yadav, Adv.
 Mr. Anurag Singh, Adv.
 Mr. Gaurav Lomes, Adv.

Ms. Radha Rajput, Adv.
Mr. Rana Yashvir Singh Chauhan, Adv.
Ms. Anusha Yadav, Adv.
Mr. Ankur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 67752/2026 In Crl.Appeal Nos.1351-1352/2021

1. List the appeals for hearing in September, 2026 before an appropriate Bench.
2. I.A. No.67752/2026 stands allowed accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR